

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1884
TO BE ANSWERED ON 19.12.2022

Task Force for Man-Animal Conflict

1884. SHRI PRAJWAL REVANNA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Task force set for the human-animal conflict in the State of Karnataka submitted its Report to the Government and if so, the details of highlights of the recommendations made by the Task force;
- (b) the details of scientific measures suggested by the said task force for elephant menace in Sakaleshpur, Alur, Belur Taluks of Hassan Lok Sabha Constituency; and
- (c) the action taken by the State Government of Karnataka in response to the recommendations of Task force?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a), (b) and (c) The Wild Life (Protection) Act, 1972 empowers the Chief Wild Life Warden of the State for managing human wildlife conflict issues. The Ministry has issued advisories to States/UTs in February, 2021 and June, 2022 to deal with human wildlife conflicts which, inter alia, provides for constitution of a co-ordination committee at the State level. The State of Karnataka has informed the Ministry that they constituted an expert committee which has submitted its report to the State Government. The report of the said Expert Committee also includes the following scientific measures:
1. Ensuring the establishment of SMS based early Warning System.
 2. Setting up Digital Boards at Critical junctions.
 3. Procurement of Radio Collars for tracking and sending alerts.
 4. Construction of railway barricade.
 5. Scientific research for long term understanding of the elephant movement.

The State of Karnataka is well within its domain to take needful action in this regard.
